



**Govt. of Assam.**

**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY**

**DIMA HASAO (ASSAM)**

**NOTICE**

Applications are invited from the local residents in standard form along with two number of passport size photographs, for selection of around 50 numbers of PLV's who are willing to serve as Para Legal Volunteer at Dima Hasao district under District Legal Services Authority, Dima Hasao. The applicants should have the following qualifications to apply for the selection of Para Legal Volunteers-

1. He /She must be a citizen of India and should be from any one of the following groups –

- Teachers (including retired teachers)
- Retired Government servants and senior Citizens.
- Master of Social Work Students and Teachers.
- Anganwadi Workers.
- Doctors/Physicians.
- Students & Law Students (till they enroll as lawyers)
- Members of non-political, service oriented NGOs and Clubs.
- Members of Women Neighborhood Groups, Maithri Sanghams and other Self Help Groups including Marginalized/Vulnerable groups.

2. The applicants should pass minimum matriculation with a capacity for over all comprehension and should have mind set to assist the needy in society coupled with compassion, empathy and concern for the upliftment of marginalized and weaker sections of the society. They must have the unflinching commitment towards the cause which should be translated into the work they undertake.

3. Preferably the PLVs shall be selected, who do not look up to the income they derive from their services as PLVs, they should have a mindset to assist the needy in the society.

4. The minimum age for the selection of Para Legal Volunteers should not be less than 21 years as on date of notice.

5. The work of PLVs does not carry any salary, remuneration of wage except honorarium fixed from time to time, as per rules.

6. The filled up application should reach the office of District Legal Services Authority, Dima Hasao on or before 17.09.2019. The applicants should submit their mobile numbers in their applications for further communication, if any.

7. Incomplete applications will be rejected. No applications will be entertained after the last date fixed.

8. The decisions of selection committee in shortlisting the number of candidates for interview and selection of PLV shall be final. They will be selected as per relevant scheme in this regard.

9. In case of any objection regarding selection of PLVs the decision of Chairman, District Legal Services Authority, Dima Hasao shall be final and binding to all concerned.

10. List of shortlisted eligible candidates, if any, will be notified in the official notice board as well as uploaded in the official website of Dima Hasao District Judiciary i.e **dimahasaojudiciary.gov.in**

11. Canvassing directly or indirectly will disqualify the candidate.

12. No T.A / D.A will be provided for appearing in the interview.

By Order



(Bankim Sarma)

Chief Judicial Magistrate-cum-Secretary  
District Legal Services Authority  
Dima Hasao  
**Secretary**  
**District Legal Services Authority**  
**Dima Hasao, Assam**

